

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1006
TO BE ANSWERED ON 08.02.2017**

MOU WITH USA

1006. SHRI RAM CHARAN BOHRA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has signed any MoU with USA to strengthen strategic Defence and Economic partnership;**
- (b) if so, the details thereof;**
- (c) if not, the reasons therefor; and**
- (d) the details about other agreements signed with the USA during PM's visit to the USA?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) to (d) The United States is India's important strategic partner for achieving our developmental objectives as also regional and global aspirations. Over the years, India and the US have made concerted efforts to capture the true strength and scale of our strategic, political and economic opportunities. India looks forward to further expanding and deepening its strategic partnership with the US in the coming years.

Prime Minister visited the United States from 6-8 June 2016 at the invitation of the then US President Barack Obama. There were significant and concrete outcomes from the visit in key areas of cooperation such as civil nuclear; clean energy; defence and security; economy and people-to-people ties which were reflected in the Joint Statement titled "The United States and India: Enduring Global Partners in the 21st Century", issued during the visit.

The following documents were signed in the run upto the visit of Prime Minister to the US in June 2016:

- i. Arrangement between the Multi-Agency Centre/Intelligence Bureau of the Government of India and the Terrorist Screening Center of the Government of the United States of America for the exchange of Terrorist Screening Information;**
- ii. Memorandum of Understanding (MoU) between the Government of India and the Government of the United States of America to enhance cooperation on Energy Security, Clean Energy and Climate Change;**
- iii. Memorandum of Understanding (MoU) between Government of India and Government of the United States of America to enhance co-operation on Wildlife Conservation and Combating Wildlife Trafficking;**
- iv. Memorandum of Understanding (MoU) between Consular, Passport and Visa Division of the Ministry of External Affairs, Government of India and US Customs and Border Protection, Department of Homeland Security of the United States for the Development of an International Expedited Traveler Initiative (the Global Entry Programme);**
- v. Technical Arrangement between the Indian Navy and the United States Navy concerning Unclassified Maritime Information Sharing; and**
- vi. Memorandum of Understanding (MoU) between the Ministry of Petroleum and Natural Gas, Government of India and the Department of Energy of the United States of America for Cooperation in Gas Hydrates.**

The following Agreements were finalized in the run upto the visit of Prime Minister to the US in June 2016:

- i. Information Exchange Annex (IEA) between the Ministry of Defence, Government of India and the Department of Defense of the United States of America to the Master Information Exchange Agreement concerning Aircraft Carrier Technologies (it has been signed since then); and**
- ii. Logistics Exchange Memorandum of Agreement between the Ministry of Defence, Government of India and the Department of Defense of the United States of America (it has been signed since then).**
